

(3)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, CAMP AT NAGPUR.

O.A.1139/92.

Manikdas Bijaram Modak,
Resident of Chand Fort,
Railway Quarter,
(MAHARASHTRA STATE).

.. Applicant.

Vs.

1. Divisional Railway Manager,
South Eastern Railway, Nagpur.
2. The Divisional Personnel Officer,
South Eastern Railway, Nagpur.
3. The Divisional Operating Supdt.,
South Eastern Railway, Nagpur. .. Respondents.

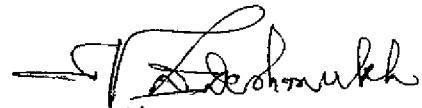
Coram : Hon'ble Shri V.D. Deshmukh, Member (J).

ORAL JUDGMENT :

Date : 21.1.1993.

Applicant present alongwith his Advocate
Shri Wahane. Mr.P.S. Lambat, Counsel for the
respondents. He has filed reply today which is taken
on record ^{plea} ^{the} and has served/copy on the applicant.

Mr.Lambat for the respondents states and the
applicant accepts that the applicant has been transferred
to Birsola and he has also joined at that station.
In view of the above the applicant requests for
permission to withdraw the application. Permission
granted. Application disposed of as withdrawn. No
order as to costs.



(V.D. DESHMUKH)
MEMBER (J).